CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00063/2019

IN

ORIGINAL APPLICATION No.170/00576/2018

DATED THIS THE 30TH DAY OF AUGUST 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

V.Venkanna
S/o Sri Venkataramanappa
Aged about 70 years,
Ex-SS Grade-I (Mali),
Indian Institute of Horticultural Research,
Hessaragatta,
Bangalore – 89.
Residing at: No. 72,
Near BMTC Bus Stand,
Hessaragatta,
Bangalore – 560 088Applicant

(By Advocate Shri K. Sreeram)

Vs.

1.Sri Dr.Trilochan Mohapatra, The Secretary, Indian Council of Agricultural Research, Kristi Bhawan, Dr. Rajendra Prasad Road, New Delhi – 110 001

2.Sri Dinesh, The Director, Indian Institute of Horticultural Research, Hessaragatta Lake Post, Bangalore – 560 089 3.Sri GG.Harakangi,
The Chief Administrative Officer,
Indian Institute of Horticultural Research,
Hessaragatta Lake Post,
Bangalore – 560 089Respondents

(By Shri B.A. Chandrashekar, Counsel for Respondent No. 2 & 3)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. Writ Petition No.36425/2019 (S-CAT) is filed against our order. Therefore, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(CV. SANKAR) MEMBER (A) (DR. K.B. SURESH) MEMBER (J)

bk